




NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

2

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 18/07/2017 AT 10.30 AM


PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER-TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/69/2016
NAME OF THE PETITIONER(S) : IVCRL Assits & Holdings Ltd & Another
NAME OF THE RESPONDENT(S) : Chennai Water Desalination Ltd & 6 Others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	T.K. Bhaskar Akhil Jain	Counsel for R7	
2.	Pravashini for PROMOP NAIR	Counsel for Respondent No.2 to 6	
3.	Archana Deyar Thiriyambak Kannan	Petitioner	

ORDER

Counsel for Petitioner present. Counsel for R2 to R6 present. Counsel for R7 also present. Counsel for Petitioner submitted that settlement talks are at the stage of conclusion and sought more time for reporting the settlement arrived at. At request, time is enlarged. Put up on **21.08.2107 at 10.30 A.M.**


(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk


(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)